

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

210. C.P. (IB)/116(MB)2022

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: State Bank of India

V/s

Mr. Mohan Agarwal

SECTION : Sec 95(1) of IBC 2016

Presence.

Mr. Atishay Jain, counsel for the Petitioner

Ms. Saloni Kalwade, Counsel for the Respondent

ORDER

The Petitioner submits that he would be serving a copy of the report to the Respondent/ Personal Guarantor. Let the response be filed before the next date. The matter is adjourned to 09.10.2023.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)